

HIGH COURT OF SIKKIM

GANGTOK

No.: 101 /ESTT/HCS

Date:- 31.5.24

O-F-F-I-C-E O-R-D-E-R

In partial modification of Office Order No. 378/ESTT/HCS dated 30.11.2023, Mr. Jaya Kumar S. is hereby re-engaged in the establishment of High Court of Sikkim as Senior Judgment Writer for a period of six month w.e.f. 01.06.2024, on purely contractual/temporary basis and on a fixed monthly consolidated pay of ₹ 50,000/- (Rupees fifty thousand only). He shall, however, not be entitled to any other allowances or benefits.

By Order,

Sd/-

REGISTRAR

Memo No. 2867-79

Date : 31.5.24

Copy to:-

1. Shri Jaya Kumar S., Sr. Judgment Writer;
2. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok;
3. Additional Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok;
5. Accountant General, Lekha Pariksha Bawan, Deorali, Gangtok.
6. Accounts Section, High Court of Sikkim;
7. All Section-in-charge, High Court of Sikkim;
8. Personal file
9. File and
10. Guard file.



Joint Registrar (Lib.)